

**INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES: MUMBAI  
CAUSE LIST FOR EH /CONSOLIDATION APPLICATION FIXED ON 22.05.2026**

**COURT ROOM NO. 2**

**BEFORE S/SHRI AMIT SHUKLA, (JM)  
SHRI MAKARAND V. MAHADEOKAR, (AM)**

S R	E.H.& CONSO	ITA NO & IT(SS)A	NAME OF THE ASSESSEE	D.O.H	BENC H
1	204/M/2026	5479/M/2026	CHILDREN OF THE WROLD INDIA TRUST (WITHDRAWAL OF APPEAL)	DOF 04.05.2026	C
2	205/M/2026	5489/M/2026	CHILDREN OF THE WROLD INDIA TRUST (WITHDRAWAL OF APPEAL)	DOF 04.05.2026	C
3	206/M/2026	5623/M/2026	ROTARY CLUB OF BOMBAY PIER CHARITIES TRUST (EARLY HEARING)	DOF 08.05.2026	D
		5650/M/2026	ROTARY CLUB OF BOMBAY PIER CHARITIES TRUST (EARLY HEARING)	DOF 08.05.2026	D
4	207/M/2026	2085/M/2026	JASMINE JOSEPH MELVIN (WITHDRAWAL OF APPEAL)	24.06.2026	F
5	208/M/2026	3905/M/2026	BETLE VENTURES PVT LTD (EARLY HEARING)	DOF 01.04.2026	B
6	209/M/2026	4965/M/2026	TATACHEM GOLDEN JUBLEE FOUNDATION (WITHDRAWAL OF APPEAL)	DOF 28.04.2026	E
7	210/M/2026	4966/M/2026	TATACHEM GOLDEN JUBLEE FOUNDATION (WITHDRAWAL OF APPEAL)	DOF 28.04.2026	E
8	211/M/2026	2412/M/2026	M/S HARI KRISHNA EXPORTS PVT LTD (TRANSFER OF BENCH)	20.07.2026	E
		2474/M/2026	M/S HARI KRISHNA EXPORTS PVT LTD	20.07.2026	E
9	212/M/2026	1054/M/2026	SGS INDIA PVT LTD (TRANSFER OF BENCH) (BENCH ORDER)	11.06.2026	A
		1055/M/2026	SGS INDIA PVT LTD	11.06.2026	A
		1056/M/2026	SGS INDIA PVT LTD	11.06.2026	A
		1057/M/2026	SGS INDIA PVT LTD	11.06.2026	A
10	213/M/2026	5894/M/2026	DESH SEVA SAMITI (EARLY HEARING)	DOF 16.05.2026	D
11	214/M/2026	5350/M/2026	BREACH CANDY (CONSOLIDATION)	DOF 30.04.2026	B
		5374/M/2026	BREACH CANDY	30.04.2026	B
		4753/M/2026	MASINA HOSPITAL TRUST	DOF 24.04.2026	D

*Amish*  
**ASSISTANT REGISTRAR**